

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23.10.2017

O.A./260/31/2012

HAREKRISHNA DAS
-V/S-
DEFENCE (A.R.C)

ITEM NO:9

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | <p>Mr. S. Behera, Ld. SCGPC appearing for the Official Respondents has filed a memo stating that the present case is similar to O.A. No.855/2011 and O.A. No.30/2012 where order has been passed.</p> <p>None for the applicant. This is a case of 2012. Applicant is not appearing since long. Even though last opportunity was granted to the applicant to plead his case, till date he did not turn up. Hence, the O.A. is dismissed for default due to non prosecution.</p> |

on 23. x. 17
Copies of notes
are being prepared
for numbers in
both books

24-10-17